NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/1 // 2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/12/2018

NAME OF THE TRANSFEROR

: DEVA PROPERTIES LTD

NAME OF THE TRANSFERRE

UNDER SECTION

: 14(1)

S.No. Name (in Capital)	Represented by	Signature	
1. K. RAVICHANDRAM	Petétione v	Jai J	Landra

2 Punjub and him Frank ML Samputhkumer Act Hunk 748724757

ORDER

PCS representing the petitioner present. Counsels representing Canara Bank and Punjab and Sind Bank are present and prayed for time to make submissions regarding the objections to this CP. Time is enlarged at request. Put up on 21.02.2018.

(S VIJAYARAGHAVAN) Member(Technical)

(K ANANTHA PADMANABHA SWAMY) Member(Judicial)

-sdr

bc